

| Age in years . | Number |
|----------------|--------|
| 60 | 398 |
| 59 | 269 |
| 58 | 107 |
| 24 | 165 |
| 21 | 100 |
| 18 | 700 |
| Total : | 2092 |

Air pollution in Bombay

3226. SHRI MULLAPPALLY
RAMACHANDRAN :
SHRI BANWARI LAL
PUROHIT :
SHRI K. PRADHANI :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any study has been made to determine the causes and effects of the increasing/alarming air pollution in Bombay;

(b) if so, whether effective measures have been initiated to control the problem of increased pollution in Bombay; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The measures taken include the following :

- Emission standards for polluting industries have been evolved and the industries have been directed to comply with the standards on a time bound basis;
- The Motor Vehicles Rules, 1959 have been amended to enforce the emission standards for petrol and diesel driven vehicles;
- Fiscal incentives are provided for installation of pollution control

devices and shifting of polluting industries from congested areas; and

— Campaigns have been launched for creating public awareness.

Observance of Government directives regarding promotions of SC/ST by Indian Overseas Bank

3227. SHRI BANWARI LAL BAIKWA : Will the Minister of FINANCE be pleased to state :

(a) whether Government directives to treat the promotions in officer cadre upto scale III as based on seniority and to provide reservation for SC/ST, were observed by Indian Overseas Bank in recently declared promotions to officers in scales II and III;

(b) whether separate seniority lists of General, SC and ST officers were prepared as required under the method of promotions by seniority subject to fitness; and

(c) whether the violation of Government directives, if any, in the above matter was brought to the notice of Government much before the declaration of promotion results ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). It has been reported by the Indian Overseas Bank that the bank has considered promotions within officers cadre upto Scale III on seniority-cum-fitness basis and applied 15 per cent and 7.5 per cent reservation for Scheduled Caste/Scheduled Tribe in the recently declared promotions to officers in Scales II and III. It has also reported that the seniority list of officers belonging to general, Scheduled Caste and Scheduled Tribe categories were prepared separately by the bank. The bank has also reported that it has not violated any Government directive in this matter.

Legislation to control radiation hazards in the country

3228. SHRIMATI N. P. JHANSI LAKSHMI : Will the PRIME MINISTER be pleased to state :